

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 1886 OF 2007  
BEFORE THE REGISTRAR S.G. SHAH

DALCO ENGINEERING PVT. LTD.

Appellant (s)

VERSUS

SATISH PRABHAKAR PADHYE & ORS

Respondent(s)

Date: 20/08/2008 This Appeal was called on for hearing today.

For Appellant(s)

Dr. Kailash Chand,Adv.

For Respondent(s) Ms. Nupur Mukherjee, Adv.

M/S. Lawyer'S Knit & Co,Adv.

Mr. V.N. Raghupathy ,Adv

Mr. S. Udaya Kumar Sagar, Adv.

Ms. Bina Madhavan, Adv.

UPON hearing counsel the Court made the following  
ORDER

Office to clarify in writing to the undersigned within a week as  
to why this appeal is listed before this court today when it is  
specifically stated in the office report that it is ready for filing.  
Office to take appropriate steps as per rules.

bp

(S.G.SHAH)  
Registrar